

F. No. 296/4/2019- CX-9
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

New Delhi, dated the 21.10.2019

Office Memorandum

Subject: -Weekly Report in respect of important developments in CBIC for the week –14.10.2019 to 18.10.2019- reg.

Based on the inputs received from various sections, following is the compilation of the important developments for the week –14.10.2019 to 18.10.2019

1. Administrative Changes:-

- Shri Satyendra Mathuria, Addl. Commissioner has been attached to DGPM {against the posts sanctioned for working in CBIC} on temporary basis, only for the purpose of drawing his pay and other allowances, from the date of his joining in the Board on his repatriation from deputation i.e. 19.09.2019(FN) or until further orders, whichever is earlier vide Office Order No. 141/2019 dated 11.10.2019.
- Order regarding selection of Shri Manish Kulhary, Joint Commissioner in Indian Team for participating in the 2019 Young Senior World Team Championship scheduled to be held in Miami, USA from 20th to 25th October, 2019, has been issued vide Office Order No. 142/2019 dated 17.10.2019.

2. Legislative Changes: -

- Notification No. 40/2019-Cus (ADD), dated 15.10.2019 has been issued to impose anti-dumping duty on imports of Flat rolled product of steel, plated or coated with alloy of Aluminium and Zinc originating in, or exported from China PR, Vietnam and Korea RP.

(Sunil Kumar Sinha)
Commissioner Coord

1. Chairman, CBIC
2. Member (Tax Policy, IT, Legal & CV)
3. Member (Customs)
4. Member (Admn)
5. Member (Investigation, CX & GST)

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